

effect from 12-5-1988 they have now been made ineligible to get general pool accommodation.

#### PEPSICO Project

1388. SHRI DIPEN GHOSH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government's attention has been drawn to the editorial published in the Tribune of December 23, 1988;

(b) whether it is a fact that Pepsico project has been given to Punjab Agro Industrial Corporation;

(c) if so, the reason for PAIC getting less than 25% share-holdings in the project; and

(d) whether Central Government or Punjab Government or PAIC is likely to get any Agriculture and Horticulture benefits, with PAIC being in such a low minority?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES <SHRI JAGDISH TYTLER> : (a) Yes, Sir.

(b) Punjab Agro Industries Corporation was the applicant in the Pepsico project which was co-promoted by M/s. Punjab Agro Industries Corporation, Pepsico Inc. USA and Voltas Limited. The applicant has been granted a Letter of Intent on the 28th September, 1988.

(c) The shareholding of Punjab Agro Industries Corporation is to the extent of 36.1%.

(d) All manufacturing and agricultural/horticultural activities will be based in Punjab and hence it is expected that there will be significant benefits to the farmers in Punjab.:

Payment of grant to the widow of deceased Food and Civil Supplies Officer, New Delhi

1389. SHRI MOTURU

HANUMANTHA RAO:

SHRI E. BALANANDAN:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that Delhi Administration have so far not paid to the widow of a Food and Supplies Officer Delhi, admissible grant of Rs. 3500/- from the compassionate Fund which was sanctioned to her by the Ministry of Finance vide No. Flo(4)-EV/82 dt. 5-2-82 read with letter No. Flo(4)—EV/82 CF dated 5-11-86;

(b) if so, the reasons thereof;

(c) whether it is also a fact that the widow of the deceased officer has completed all the formalities long ago and whether she has made a number of representations in this regard to the authority; and

(d) if so, by when the widow is likely to be paid full amount of grant ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM): (a) to (d) The requisite information is being collected and will be laid on the Table of the House.

Availability of High Quality Seeds in Andhra Pradesh

1390. SHRI PRABHAKAR RAO KALVALA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have taken any steps to ensure availability of good and high quality seeds to the farmers of Andhra Pradesh; and

(b) if so, the details there of and the specific steps taken in this direction in Andhra Pradesh ?